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(c) Yes, Sir.

(d) A 2500 lines C-DOT Multi Module / Exchange is planned to be commissioned at Gangtok in Sikkim during 1994.

# Telecommunication Systems in Hilly areas, U.P.

821. MAJ. GEN.(RETD) BHUWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the places where divisional and subdivisional offices of telecommunication department are functioning presently in eighth hilly districts of Uttar Pradesh the areas of telecommunication system is looked after by each of them; (b) whether the Government propose to open more sub-divisional offices in Garhwal division;

(c) if so, by when and the locations thereof; and

(d) if not, the action likely to be taken to ensure efficient functioing of the telecommunication system in this remote/ border areas?

THE DEPUTY MINISTER IN MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There are four Telecom. Divisions and their eleven subdivision controlling the eight (Hill) Revenue Districts of U.P. The details are as under:-

Division Located at	Sub-Divisions located at.	Revenue Districts Covered.
1.TDE Almora	1. Almora 2. Pithoragarh	1. Almora 2. Pithoragarh
2. TDE Srinagar (Gerhwal)	1. Gopeshwar 2. Pauri 3.New Tehri	3. Chamoli 4. Uttarkashi 5. Pauri 6. Tehri
3. TDE Nainital	1. Nainital 2. Haldwani 3. Kashipur	7.Nainital "
4. TDE Dehradune	1. (Phones Dehradune	8. Dehruadune

(b) No proposal is under consideration at present.

(c) Nview of para (B) above. question does not arise.

(d) for efficient functioning of the telecommunication system, Electronic excangnes are being opened and remote areas are being covered with MARR (Multi Access Radio Relay) system.

## Restricted Areas Opned to foreign Tourists

822. SHRI YASHWANTRAO PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the government have decided to grant relaxation in the restricted

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area permit for the foreign tourists;

(b) if so, the details of areas opened for foreign tourists;

(c) whether the Government propose to formulate any Islands Resorts Scheme for attracting foreign tourists;

(d) if so, the details of Islands resorts proposed to be developed; and

(e) the details of other Schemes formulated by the Government for attraching foreign tourists?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA); (a) and (b). The Government of India have recently made certain relaxation in the restricted/protected area regime with a view to promoting tourism. Extisting innerline has been shifted upto 40 kms. away from the International border (except some pockets in the deistrict of Puthoragarh) in Uttar Pradesh and Himachal Pradesh. foreign tourists groups do not require any permit to visit the areas which are now out of the our view of the revised innerline. Foreign tourists groups have also now been permitted to visit the following places in Himachal Pradesh and Uttar Pradesh with valid permit for trekking-

Himachal Pradesh:

(i) POO-KHAB-SUMDO-DANKAR-TABO-GOMPA-KAJA

#### (ii) MORANG-DABLING

Uttar Pradesh:3/4

- Nanda Devi Sanctuary, Niti Ghati and Kalindi Khal in Chamoli and Uttar Pradesh Kashi Districts.
  - (ii) Adjoining areas of Milam Glacier.

(c) and (d). Government propose to give on lease two beach resort sites in Andaman & Nicobar islands (i.e. Amkunj Beach in middle Andaman and Radha Nagar in Havelock Island) and two Islands in Lakshdweep (Thinkara and Cheriyam) for development of beach resorts based on International competitive offers.

(e) In order to attract foreign tourists to the country the Government have formulated National Action Plan for Toriusm which was presented in the parliament in 5.5.1992.

#### Air Services to Dwarka and Jamnagar

823. SHRI CHANDRESH PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to airlink Dwaraka and Jamnagar with other cities;

(b) if so, the details thereof;

(c) the time by which these places are likely to be connected with air services; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

(d) Due to operational and commercial reasons Indian Airlines and Vayudoot have no plan to airlink Dwarka and Jamnagar in the near future.

## Official language Implementation Committee

824. SHRI RAMDEW RAM: Will the Minister of CIVIL AVATION AND TOURISM be pleased to state: